

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT-II)**

**Item No. 304**  
**IB-432/ND/2019**  
**New IA -4465/2024**

**IN THE MATTER OF:**

**Mr. Arun Kumar Sinha**

...

**Appellant/Petitioner**

**Versus**

**M/s. Three C Homes Pvt. Ltd.**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 17.09.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-4465/2024:** There is no appearance on behalf of the Petitioner. In the interest of justice, the hearing is deferred to **11.11.2024.**

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**